

Works Committee of Delhi Cantonment Board

6899. DR. LAXMINARAYAN PANDEYA: Will the PRIME MINISTER be pleased to state:

(a) whether the Works Committee of the Delhi Cantonment Board has not been constituted for the last many years;

(b) if so, the reasons therefor; and

(c) the time by when the Works Committee in Delhi Cantonment Board is likely to be constituted?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DR. RAJA RAMANNA): (a) Yes, Sir.

(b) and (c). The grievances of the employees of the Cantonment Board are considered and looked into in the meetings of the Joining Consultative Committee at Cantonment Board level, at Command level and at the Directorate General level. The employees of the Cantonment Boards are represented in all these Committees. Constitution of Works Committees is not considered necessary.

[*Translation*]

Forest area as per Revenue Records

6900. DR. LAXMINARAYAN PANDEYA: Will the MINISTER OF ENVIRONMENT AND FORESTS be pleased to state:

(a) whether it is proposed to exempt such forest areas from the purview of Forest (Conservation) Act, 1980 as are not having any forest on them and are shown as forest lands in revenue records; and

(b) whether Union Government purpose to issue orders to the State Govern-

ments to update their records accordingly deleting such areas?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRIMATI MANEKA GANDHI): (a) and (b). No, Sir.

[*English*]

Changes in Recruitment Rules of Kendriya Vidyalaya Sangathan

6901. DR. LAXMINARAYAN PANDEYA:
SHRIMATI GEETA MUKHERJEE:
DR. SUDHIR RAY:

Will the PRIME MINISTER be pleased to state:

(a) whether some changes were made during 1989 in recruitment rules by the Chairman of Kendriya Vidyalaya Sangathan, without any reference to the Board of Governors;

(b) if so, whether the changes have since been ratified by the Board in its first meeting that ensured as per provisions;

(c) if so, the details thereof; and

(d) if not, the validity of the amendments?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI CHIMANBHAI MEHTA): (a) Yes, Sir.

(b) to (d). The Board of Governor of the Kendriya Vidyalaya Sangathan at its 46th meeting held on 3.12.1985, delegated powers to the Chairman of the Sangathan to approve recruitment rules for all categories of posts. Such recruitment rules are required

to be placed before the Board for their adoption.

During 1989, changes were made in the recruitment rules for the post of Trained Graduate Teacher as approved by the then Chairman of the Sangathan. Recruitment Rules for the post of Commissioner of the Sangathan were also issued with the approval of the then Chairman. These are proposed to be placed before the Board of Governors at its next meeting.

Pension Facilities to Retired/Disabled Circus Artists

6902. SHRI MULLAPPALLY RAMACHANDRAN: Will the PRIME MINISTER be pleased to state:

(a) whether Government had received any representations for providing pension facilities to retired or disabled circus artists; and

(b) if so, the details thereof and the decision taken thereon?

THE DEPUTY MINISTER OF STATE IN THE DEPARTMENT OF YOUTH AFFAIRS AND SORTS IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI BHAKTA CHARAN DAS): (a) Yes, Sir.

(b) No details is were contained in the representation. Circus would be covered

under 'entertainments and amusements' mentioned in List II of Scheduled VII of Constitution (State List) and hence is a matter that concerns State Governments.

National Parks and Sanctuaries

6903. SHRI MULLAPPALLY RAMACHANDRAN: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) the total area covered by National Parks and wildlife/bird sanctuaries in the country;

(b) whether Government have any proposal to expand any of the existing National Parks/bird sanctuaries or to declare any more areas as National Parks/Bird Sanctuaries;

(c) if so, the details thereof;

(d) whether any National Park has been found to be insufficient in area to accommodate any specific species of animals; and

(e) if so, details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRIMATI MANEKA GANDHI): (a) The total area covered by national parks and wildlife/bird sanctuaries in the country is 1,29,317 Sq. Kms. Break up of this area into National Parks and Sanctuaries is given below:

(i) National Parks	30,001 Sq. Kms.
(ii) Wildlife/bird sanctuaries	99,316 Sq. Kms.

(b) to (c). The desire information is as below:

(i) The information covering 651

national parks/sanctuaries is too voluminous to be compressed in the reply. However, copies of the English version of the report